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RE: NEED TO BAN LIQUOR AND CIGARETTE ADVERTISEMENTS ON DOORDARSHAN

SHRI DINESHBHAI TRIVEDI (Gu. arat): Madam. I rise with agony and :oncern. Madam, the agony is be-: ause there seems to be two Indias— me is the real India which lives in •ural areas and which consists of more; han 75-85 per cent of poor people .nd the other India which is a make-ielieve India which consists of people vho would like to pay only lip-service, fedam, the cause of concern Is the iew kind of ethos which we are try-ng to bring forth in terms of advaning the sale and consumption of ii-(uor and cigarettes through adverti-iements. Madam, I was quite surprised to see that while we are cele--irating the 125th anniversary of Malatma Gandhi, at the same time, we ire trying to project consumption of iquor even through Doordarshan (Interttptions).. Madam. history >eing recreated. It was in 1921, in he Nillore district there was a mo. /ement along with the freedom movenent on prohibition. We have seen •ight from Karnataka, Andhra pra-Rajasthan to Orissa, everywhere is a revolution against here (he jonsumption of liquor and for total wohibition. In the Andhra Pradesh elections, the main item on the agen. la was prohibition and people have /oted them to power with a thum-)ing majority. Madam, in a democracy we can't and should not go igalnst the will and wishes of the people. Yesterday, Jayanthi Nata. ajanji raised the question of rape and ill that. The worst sufferers are the vomen. I am sure, the entire House vill join me when I plead with the jovernment that if you can't impose! otal prohibition in the country, I vouM ask a question, yes, there has >een an argument, if you impose pro-libltion, what happens to the revenue 'In the same argument, drugs would :arn you much more money. Why don't 'on rationalise and

open ths drug

market? No, you don't want to do that. You just want to ape **the** western countries. I plead, in this I25th year of the birth anniversary of Maha-tma Gandhi, that the country should adopt the real Gandhian philosophy of prohibition. To begin with, total ban on cigarettes and liquor advertisements should be imposed to save our women, our households and to retain our philosophy and culture. Thank you, Madam.

श्री मोहम्मद सलीम : (पिम्बिमी बंगाल) : मैडम, मैं तिवेदी जी से सहमत हूं । मैं यह कहना चाहता हूं कि हमारे दूरदर्शन में ... (व्यवधान) .. एक मिनट, प्लीज । हमारे दूरदर्शन में डायरेक्टर स्पेशल, ग्राफीसरस चायस, डिप्लोमेट श्रीर एरिस्टोकेट का कैसे आ रहा है, जो कि कानून में नहीं है । (व्यवधान)

उपसमापति : यह मसला ऐसा नहीं है कि इस पर

Individually we should support. Everybody supports it. Nobody wants that all should drink liquor and the Government rhould take care of it

SHRI S. IAIPAL REDDY: Madam, may I raise my issue?

SHRI S. JAIPAL REDDY: Madam, may I

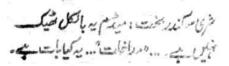
प्रो॰ विजय कुमार मल्होत्राः (दिल्ली): पहले तो एसोसिएट पर माषण दिलाना बंद करें ग्राप ।...(व्यवधान)...

rani the issue relating to rugar import?

श्री एस० एस० अहलुवालिया (बिहार):
मैंडम, यह कोई साधारण विषय नहीं है;
जैसा साधारण समझा जाता है।
व्यवधान मैंडम, दूरदर्शन श्रीर यह जो
हमारे देश के जितने मीडिया हैं, सबमें
बहत बड़ी-बड़ी एडवर्टाडजमेंट एलाऊ की
गई है श्रीर इससे लिकर श्रीर स्मोकिंग
पर कोई रोक नहीं लग रही।(व्यवधान)

मडम, हमन भिष्ठल दिनों केवल टी० वी० नेटवर्क बिल भास किया है और यह जो जी-टीवी,स्टार टीवी, बी० बी० सी० और जैन टीवी के कार्यक्रम हमारे घर घर में पहुंच रहे हैं और उसक माध्यम से शराब सेवन और तम्बाकू सेवन पर तरह तरह की बात आ रही है। इस पर रोक लगनी चाहिए। ... (ब्यवधान)...

विपक्ष के नेता (श्री सिकन्दर बख्त) : मैडम, यह बिल्कुल ठीक नहीं है । ... (व्यवधान)...यह क्या बात है ?



SHRI S. S. AHLUWALIA: I am not blocking you. But, I am associating with him.... (Interruptions) ..

मैडम, मेरा कहना यह है कि जो असी केवल टी॰वी॰ पर बिल पास किया गया है उसके तहत इस पर रोक लगनी चाहिए। ...(व्यवधान)

THE DEPUTY CHAIRMAN: Mr. Ahluwalia , yesterday the Bill was passed in this House.

अभी आप लोग खामोश रहेंगे य नहीं ? ... (व्यवधान) The Bill has already been passed.

श्री एस० एस० अहसुबालिया : मैडम, यह बात नहीं है, मेरे कहने का मतलब यह है कि उस पर रोक कैस लगे, इस पर सदन को विचार करने की जहरत है। तम्बाकू सेवन की श्रीर शराब सेवन की बात कहां उठ रही है?......

SHRI S. JAIPAL REDDY; Madam, may I raise my issue?

THE DEPUTY CHAIRMAN: Yes, I have called your name.

RE: GYAN PRAKASH COMMITTEE REPORT ON IMPORT OF SUGAR

SHRI S. JAIPAL REDDY; (AndhrE Pradesh): Madam, this is the third Session in succession during which we are 'being obliged to refer to the ques tion of swindling and bungling in volved in the import of sugar this year. When we first raised it, we were under the impression that the matter was being looked into by the Public Accounts Committee. After that, the Session adjourned, the Pub lic Accounts Committee was preven ted 'from proceeding an inquiry into the sugar scandal. Before the Budget Session, the Govenmenti announced an inquiry by Mr. Gyan Prakash hurried and awkward manner. At that stage we protested against the inquiry. We said that Mr. Gyan Prakash was a retired C&AG and was constitutionally entitled to inquire into anything at all. What was more, we pointed out at that time that Mr. Gyan Prakash was morally not qualified to look into it because he was Chairman of a company which received a sugar-mill licence. Even so, the Government proceeded with this very awkward form of an inquiry and the Govern, menti gave us to understand that this Committee report would, eventually, be made public, made available to the Parliament and the parliament could discuss it. The Committee, headed by Mr. Gyan Prakash, submitted Its 'eport two months back which has been languishing with the Government for the last two months. And, today, we learn that the Cabinet Secretary, Mir. Surendra Singh, will be looking into it as a head o^c another committee. This is an outrageous development, apart from being a comical affair.

Madam, in the last Session. when we dieussed the question, I had pointed out that the 1994 sugar scandal | was, in fact, a replication of the *modus operandi* adeoted in 1989 expect th-?t thp scale of operation was magnified. To support this contention, I

^{†[]}Transliteration in Arabic Script.